

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
AT HYDERABAD**

C.A.No.27/131/HDB/2017

Under Section 131 of the Companies Act, 1956

In the matter of

M/s Urenok Software Solutions Private Limited
Quadrant 1 of 4th Floor, Cyber Towers,
Madhapur Village,
Serilingampally Municipality
Hyderabad – 500 081.

.... APPLICANT

Order delivered on: 13.07.2017

CORAM:

Hon'ble Rajeswara Rao Vittanala, Member (Judicial)

For Applicant : Mr. D.V.M. Gopal, Practicing Company Secretary

Per: Rajeswara Rao Vittanala, Member (Judicial)

ORDER

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OF THE ORIGINAL**

1. The present Company Application bearing C.A.No.27/131/HDB/2017 (hereinafter referred to as Company Application) is filed under Section 131 of the Companies Act, 2013, by inter-alia seeking the following directions:-

- a) To permit the revision of Board Report of the Company for the financial year 2014-15 for disclosing the related party transaction as provided in the Annexure-2 in Form AOC-2 and re-file Form AOC-4 for the Financial Year 2014-15 with Registrar of Companies, Hyderabad with modified Board Report; and
- b) An opportunity to the Company may be afforded to present the case personally or through its Authorised Representative with all supporting documents and materials etc.



2. Heard, Mr. D.V.M. Gopal, PCS and perused all pleadings.
3. The case was taken up for hearing on 25.04.2017 and finally on 04.05.2017. Mr. D.V.M. Gopal, Practicing Company Secretary appeared on behalf of the Company on 04.05.2017 and submitted that the prayer in the Company Application was not properly drafted and this he wants to withdraw application. He was directed to file a Memo to that extent and he filed a Memo dated 30.06.2017 before this Bench on 03.07.2017. The said Memo is taken on record.
4. In view of the above facts and circumstances, the Company Application No.27/131/HDB/2017 is disposed as withdrawn, with a liberty to file the afresh in accordance with law.
5. No order as to costs.



Sd/-
RAJESWARA RAO VITTANALA

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OF THE ORIGINAL

V. Annapoorna
V. ANNAPOORNA
Asst. DIRECTOR
NCLT, HYDERABAD.